is being taken. The other seven employees, who were previously working in another temporary organisation, are now working in organisations which have been sanctioned on a purely temporary basis. It is only when these organisations are brought on to a permanent footing that the question of confirming persons working there can be taken up.

Electricity Projects in Kerala

- 180. Shri A. K. Gopalan: Will the Minister of Irrigation and Power be pleased to state:
- (a) whether it is a fact that an Enquiry Commission on electricity projects had been deputed to Kerala;
- (b) what is the specific purpose for which the Commission has been deputed; and
- (c) who are the members of the Commission?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). No Enquiry Commission on electricity schemes of Kerala was set up. However, a team consisting of senior officers of the Ministry of Irrigation and Power, Central Water and Power Commission and he Planning Commission visited all the States, including Kerala, recently with a view to finding out the bottlenecks in the way of the speedy implementation of the power Schemes included in the Third Five Year Plan.

Rail Line to Garo Hills

- 181. Shri Basumatari: Will the Minister of Railways be pleased to state:
- (a) whether there is any proposal for construct a railway line from Bangaigaon to Garo Hills via Goalpara in the Third Five Year Plan;
- (b) whether a deputation waited upon the Minister of Railways in this connection when he visited Assam recently; and

(c) if so, the action proposed to be taken in the matter?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No.

- (b) No.
- (c) Does not arise.

Contract for the Construction of Palghat Station

- 182. Shri V. Eacharan: Will the Minister of Railways be pleased to state:
- (a) whether tenders were invited to give contract to construct the Palghat Railway Station (S.R.) building;
- (b) if so, how many tenders were received and what was the lowest bidding;
- (c) what are the special reasons to give contract to the present man; and
- (d) whether the Railway has got any control over the construction of the building or merely to take over the building after completion?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes Sir.

- (b) Two tenders were received. The value of the lower tender was Rs. 2.03 lakhs.
 - (c) His was the lowest tender.
- (d) The work will be done to Railway specifications under Railway supervision.

Boiled Rice in Kerala

- 183. Shri V. Eacharan: Will the Minister of Food and Agriculture be pleased to state:
- (a) whether there is a shortage of boiled rice in the open market and fair price shops in Kerala;
 - (b) if so, up to what extent; and